

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 658 of 2020

IN THE MATTER OF:

Ascot Reality Pvt. Ltd.

...Appellant

Versus

Ajay Kumar Agarwal & Ors.

...Respondents

Present:

For Appellant: Mr. Mainak Bose, Advocate.

For Respondent: Mr. Ajay Kr. Agarwal, Advocate for R-1(IRP).

Mr. Meghna Rao, Advocate for R-1.

Mr. Ankit Raj and Mr. Piyush Beriwal, (Caveator).

Mr. Shakeel Mohammed Akhter, Advocate for R-14.

Mr. Amit Kumar Das, Advocate for R-5.

O R D E R
(Virtual Mode)

10.09.2020 The Learned Counsel for the Appellant states that he has not received the Reply-Affidavit filed by Respondent No. 2. The Reply is said to be filed on 09th September, 2020.

The Parties may ensure service of documents on each other.

List the Appeal for 'For Admission (After Notice)' on **21st September, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)